

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD

(THIS THE 14th DAY OF DECEMBER 2009)

PRESENT

HON'BLE MR. JUSTICE A. K. YOG, MEMBER (J)

Hon'ble Mr. S.N. Shukla, Member (A)

Contempt Application No. 180 of 2006
IN
ORIGINAL APPLICATION No. 1227 OF 2006
(U/S 19, Administrative Tribunal Act, 1985)

Daya Shanker Yadav

.....Applicant.

By Advocate: Sri Avinesh Tripathi

Versus

Jawahar Ram (Assistant Superintendent of Post Offices (West)
Division Mirzapur.

..... Respondent.

By Advocate: Sri R.D. Tiwari

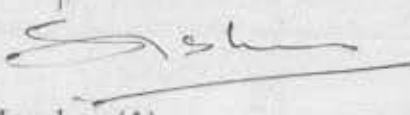
ORDER

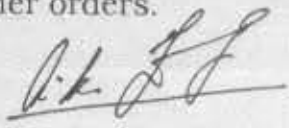
(DELIVERED BY: JUSTICE A. K. YOG, MEMBER-JUDICIAL)

Heard counsel representing the applicant and the Standing
Counsel appearing for the Opposite Party.

2. Learned counsel for both the parties joined to state that the
order in question has been complied with.

3. In view of the above contempt petition is dismissed. Notice/s
issued to the opposite party is hereby stand discharged and
Contempt Petition is disposed of with no further orders.


Member (A)


Member (J)

/pc/